

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For the attention of the Stakeholders of **Sanyo Special Steel India Pvt. Ltd**

1.	NAME OF CORPORATE PERSON	SANYO SPECIAL STEEL INDIA PVT. LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/01/2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U27101HR2012FTC044819
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	House Number -18, Street 20U, Block DLF Phase-III, DLF QE, Gurgaon, Haryana, India, 122002
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05/02/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA Gulshan Gaba Insolvency Professional GH-13/882, Paschim Vihar, New Delhi-110087 E-mail- liquidation.sssipl@gmail.com Mobile Number-9810189050 Registration Number- IBBI/IPA-001/IP-P00548/2017-18/10978
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07/03/2025

Notice is hereby given that the **SANYO SPECIAL STEEL INDIA PVT. LTD** has commenced voluntary liquidation on 05/02/2025.

The stakeholders of **SANYO SPECIAL STEEL INDIA PVT. LTD** are hereby called upon to submit a proof of their claims, on or before 07th March, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07th February, 2025

Place: New-Delhi

Liquidator of SANYO SPECIAL STEEL INDIA PVT. LTD
Registration Number: IBBI/IPA-001/IP-P00548/2017-18/10978
AFA Valid upto 31/12/2025



